

Radio Ceylon's Commercial Service

706. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) whether any record of the amount being paid to the Radio Ceylon's Commercial Service by India for commercial advertisements is kept; and

(b) if so, the amount paid during the years from 1954 to 1958 (yearly)?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) the following table shows the amounts sanctioned for advertisement over the Radio Ceylon during the years 1954 to 1958:—

Year	Amounts	
	Indian firms Rs.	Foreign firms Rs.
1954	11,59,480	10,07,083
1955	23,25,005	3,63,935
1956	32,00,782	1,13,494
1957	15,73,958	74,822
1958 (Jan.-Oct.)	3,72,856	60,444*

*Amount sanctioned subject to reimbursement being obtained in U.S. Dollars.

Fire in Military Stores

707. { Shri Raghunath Singh:
Shri Hem Raj:
Shrimati Maïda Ahmad:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that certain Military stores caught fire while being loaded at the Railway Yard, Pathankot on the 4th October, 1958;

(b) if so, the cause thereof; and

(c) the loss sustained?

The Deputy Minister of Defence (Sardar Najibkhan): (a) Yes.

(b) The cause of the fire is under investigation.

(c) The loss sustained is estimated at Rs. 1238.50.

Privy purses

708. Shri Ram Krishan: Will the Minister of Home Affairs be pleased to state the total amount of privy purses paid to ex-Indian princes during 1957-58 and 1958-59 so far?

The Minister of Home Affairs (Pandit G. B. Pant): The actual amounts paid during 1957-58 and 1958-59 are not available; the revised budget estimate for the year 1957-58 is Rs. 5,45,77,000 and the budget estimate for the year 1958-58 is Rs. 5,41,84,000.

Emoluments of Government Employees

709. Shri Ram Krishan: Will the Minister of Home Affairs be pleased to state the total number of Central Government employees drawing at present:

- (i) Rs. 1,000 p.m. and above; and
- (ii) more than Rs. 500 p.m. but less than Rs. 1000 p.m.?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being collected and will be placed on the Table of the House as soon as it is available.

State Bank of India

710. Shri Ram Krishan: Will the Minister of Finance be pleased to state the names of banks amalgamated with the State Bank of India during 1958 so far?

The Minister of Finance (Shri Morarji Desai): A scheme for the transfer of the business of the Manipur State Bank to the State Bank of India was sanctioned during the year 1958, and the transfer of the business of the Cooch-Bihar State Bank, under the scheme with was sanctioned earlier

in 1957, was also completed during 1958. Proposals in regard to certain minor state-associated banks are under consideration.

Technical personnel of Coal Mines

711. **Shri Ram Krishan:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have assessed requirements of Mines Managers, Engineering personnel and other technical personnel for coal mines during the Third Five Year Plan; and

(b) if so, the total number of Mines Managers, Engineers and technicians to be required for the Third Five Year Plan?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes.

(b) The additional requirement of technical personnel for the Third Five Year Plan period has been assessed as under:—

1. Mine Managers (for coal and metalliferous mines)	3000†
2. Other Engineers and Supervisors in mining	
Electrical	2000
Mechanical	2000
Civil	60
Excavating	60
3. Coal preparation engineers and supervisors	360
4. Surveyors	700
5. Overmen	4500
6. Sirdars	10,000†
7. Shot-firers	15,000†

†additional over 1958 level.

Social Welfare Centres in Orissa

712. **Shri Kumbhar:** Will the Minister of Education be pleased to state:

(a) the names and localities of social welfare centres functioning at present in Orissa State under the programmes of the Central Social Welfare Board;

(b) the main items of works taken up in these centres during that period;

(c) the amount of money spent in each centre during 1957-58;

(d) the number of employees grade-wise in each centre; and

(e) the number of employees among them belonging to Scheduled Castes?

The Minister of Education (Dr. K. L. Shrimall): (a) and (c) to (e). Necessary information is being collected and will be laid on the Table of the Lok Sabha as soon as possible.

(b) Balwadis, Creche, General Medical aid, Maternity Services, Social Education, Arts and Crafts and Cultural and Recreational activities.

Untouchability

713. **Shri Fangarkar:** Will the Minister of Home Affairs be pleased to state:

(a) the amount allotted by the Central Government for propaganda for the removal of untouchability in Bombay for the year 1958-59;

(b) whether the Bombay Government has submitted any scheme for this purpose; and

(c) if so, the nature of it?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) A provision of Rs. 1,36,500 has been made for propaganda for the removal of untouchability in Bombay State during the year 1958-59.

(b) Yes, Sir.

(c) A statement is laid on the Table of the Lok Sabha.

Statement

Names of schemes proposed by the Government of Bombay for propaganda in connection with the removal of Untouchability during the year 1958-59:—

(1) Aid to Voluntary Organisations working for the removal of untouchability

(2) Propaganda and Publicity including observance of Harijan days; holding of Melas,